



**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.208/2020
in
O.A. No.2863/2017**

This the 6thday of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Ashish Anan,
R/o C-9/623, Chitrakoot Scheme,
Vaishalinagar, Jaipur

...Petitioner

(By Advocate: Shri Anurag Ojha)

Versus

Anuj Sharma,
Joint Secretary (UT),
Ministry of Home Affairs,
Jai Singh Marg, Hanuman Road Area,
Cannaught Place,
New Delhi-110001.

...Respondents

(By Advocate: Shri Hanu Bhaskar)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy, Chairman:-**

This contempt case is filed alleging that the respondents did not implement the orders dated 26.11.2019 in OA No.2863/2017. It is brought to our notice by the respondents that a Writ Petition No.8567/2020 has been filed before the Hon'ble High Court of Delhi and the order in the OA was stayed. Accordingly the contempt case is closed, leaving it open to the applicant to pursue his remedies, depending upon the outcome of the Writ Petition.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

pj/rk/ankit/sd/akshaya7dec/